

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No. 4252/2015

New Delhi this the 15th day of November, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

P.K. Mehra, Suptd. /CDPO (Retd.), Aged 67 years
S/o Late Sh. Sheo Nath
Department of Social Welfare
R/o Vill. & P.O. Kaganheri, Near BSF Cantt. Chawla
New Delhi – 110 071.

..Applicant

(None)

Versus

Union of India
Through

1. Secretary to Govt. of India
Ministry of Home Affairs
(Delhi – II), Delhi Desk, North Block,
Central Secretariat
New Delhi – 110 001.
2. Chief Secretary
Govt. of NCT Delhi
5th Level, Delhi Secretariat, I.P. Estate, New Delhi.
3. Director Social Welfare
Govt. of NCT of Delhi
GLNS Complex, Feroz Shah Kotla, Delhi Gate, Delhi.
4. Secretary, Govt. of India
Ministry of Personnel, PG & Pension
Department of Personnel & Training,
North Block, Central Sectt., New Delhi – 110 001.

...Respondents

(Advocates : Mr. Vijay Pandita and Mr. S.K. Tripathi for Mr. A.K. Singh)

O R D E R (Oral)

Ms. Nita Chowdhury:

This matter has been listed on various occasions. On previous date, i.e. 03.05.2018, the applicant had submitted an MA No.

4019/2017 for early hearing and the OA was listed on 24.05.2018. But nobody is present from the side of the applicant today even in the revised call. It appears that the applicant has lost interest in prosecuting the matter. Hence, the OA is dismissed in default and for non prosecution. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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